

Korean investment in industrial sector

1707. SHRI S. S. AHLUWALIA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that South Korean Companies have recently shown interest for investment and trade and joint ventures with India;

(b) if so, what are the details thereof;

(c) what are the specific areas in which the Koreans have desired to invest; and

(d) what action Government have taken for tapping the Korean investment in the country's industrial sector ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI) :

(a) to (d) Yes, Sir. The New Industrial Policy announced by Government in July, 1991 has generated considerable interest amongst foreign investors from several countries including those from South Korea. The interest generated is also manifested by the increased number of delegations from Korea that have visited India. The following business delegations from South Korea have visited India in the recent past :—

- (i) The visit of a Korean Foreign Trade Association Mission in June, 1992.
- (ii) The visit of a senior delegation from the Hyundai Group in May, 1992.
- (iii) The visit by a Daewoo Group delegation.
- (iv) The visit by a Korean Chamber of Commerce delegation for the Joint Business Council Meeting.
- (v) The visit of Chairman, Korean Chambers of Commerce & Industry and other businessmen in connection with CACCI Conference orga-

nised by FICCI in November, 1992.

The total direct foreign investment in India proposed by South Korean Companies in the foreign collaboration approvals issued in 1992 (up to October) totals Rs. 33.61 crores as against Rs. 6.15 crores in 1991 and Rs. 7.06 crores in 1990. In areas like Machinery & equipment, Drugs & Pharmaceuticals, Food Processing Industries, Textiles etc.

Funds for renovation of Khadi Gramodyog Bhavan, New Delhi

1708. SHRI RAMENDRA KUMAR YADAV 'RAVI' Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Khadi and Village Industries Commission have approved substantial amount to Khadi Gramodyog Bhavan, New Delhi for renovation purposes during the last three years;

(b) if so, the amount provided under this head,

(c) whether Government propose to suspend such type of expenditure keeping in view the financial crisis in the country; and

(d) if not, whether Government propose to get it renovated through some Government agencies ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO & RURAL INDUSTRIES) AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. J. KURIEN) : (a) to (c) No, Sir. Every year certain amount has been sanctioned by khadi & village Industries Commission for repairs and maintenance for building in the annual budget. The details of sanctioned and actual expenditure on repairs and renewals for the last three years are as under :

(In Rupees)

Year	Budget sanctioned	Actual Expenditure
1989-90	1.50 lakhs	22,618.00
1990-91	2.20 Lakhs	41,512.00
1991-92	3.20 lakhs	95,619.00

Only minimum repairs and maintenance which are essential to maintain the building were incurred to provide basic amenities to the customers.

(d) Does not arise.

Reimbursement of rebate claim to Khadi Institutions

1709. SHRI RAMENDRA KUMAR YADAV 'RAVI' : Will the PRIME MINISTER be pleased to state : (a) whether it is a fact that most of the khadi institutions are not getting rebate claims from the Khadi and Village Industries Commission for the last so many years;

(b) if so, what is the amount due to be paid to khadi Institutions and what are the names of such Institutions;

(c) what are the reasons for not paying the amount so far; and

(d) what steps, Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO & RURAL INDUSTRIES) AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. J. KURIEN) : (a) to (d) Arrears of the rebate claims up to March, 1992 have been cleared by KVIC. The amount pertaining to year 1991-92 and earlier period are the only pending cases where procedural problems have been revealed. These details are maintained by the State and Regional Offices of

KVIC. Discussions of Audit Report with the Institutions numbering over 2000 who are claiming rebate from the Commission every month are undertaken. Since their claims are subjected to detailed scrutiny, some claims are inevitably disallowed and detailed seasons for disallowance are communicated to the concerned institutions.

Diversion of funds in the Khadi and Village Industries Commission

1710. SHRI RAMENDRA KUMAR YADAV 'RAVI' : Will the PRIME MINISTER be pleased to state : (a) the amount paid by Government to Khadi and Village Industries Commission on different heads of expenditure for this year;

(b) whether it is a fact that Khadi and Village Industries Commission have spent the amount on heads other than for which it has been sanctioned;

(c) if so, the details thereof; and

(d) what is Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO & RURAL INDUSTRIES) AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. J. KURIEN) : (a) The details of the funds allocated for the year 1992-93 and released so far by the Govt. to Khadi and Village Industries Commission are as under :

(Rs. in lakhs)

Account Head	Budget Allocation	Released As on Date
Khadi Loan (Plan)	3500	3500
V. I. Loan (Plan)	6500	1600
V. I. Grant (Plan)	1900	300
V. I. Grant (S & T)	70	17.5
Khadi Grant (Plan)	4700	4700
Khadi Grant (S&T)	30	7.5
Khadi Grant (Non-Plan)	2400	1700
Admn. Expdr. (Non-Plan)	1600	400
House Bldg. Advance (Non-Plan)	30	7.5
Total :	20730	12232.5